

Government of India
Ministry of Finance
Department of Financial Services

LOK SABHA

Unstarred Question No. 4144

Answered on Monday, March 22, 2021/ Chaitra 1, 1943 (Saka)

Funding by NABARD

Question

4144. SHRIMATI SUPRIYA SULE:, SHRI ANURAG SHARMA:, SHRIMATI MANEKA SANJAY GANDHI:, DR. SUBHASH RAMRAO BHAMRE:, SHRI SUNIL DATTATRAY TATKARE:, DR. AMOL RAMSING KOLHE:, DR. DNV SENTHILKUMAR. S., SHRI KULDEEP RAI SHARMA

Will the Minister of FINANCE be pleased to state:

- (a) whether National Bank for Agriculture and Rural Development (NABARD) through its Rural Infrastructure Development Fund provides low cost fund support to State Governments for quick completion of ongoing projects in the rural sector;
- (b) if so, the details thereof including the criteria fixed for allotting funds for rural infrastructure through NABARD;
- (c) the details of funds disbursed to various States for rural projects by NABARD during each of the last three years and the current year, State/UT-wise including Uttar Pradesh;
- (d) the details of funds sanctioned/utilized and length of roads constructed during the above period, State/UT-wise; and
- (e) the mechanism put in place to monitor the execution and timely completion of projects undertaken with the assistance of NABARD?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ANURAG SINGH THAKUR)

(a) & (b): NABARD under Rural Infrastructure Development Fund (RIDF) provides low cost funds, allocated out of the priority sector shortfall of scheduled commercial banks to the State Governments for supplementing their efforts for completion of ongoing as well as creation of new critical infrastructure projects in rural areas.

The state-wise allocation of corpus under RIDF is based on six broad parameters, namely, geographical area, rural population & rural poverty rate, composite infrastructure development index, inverse Credit-Deposit (CD) ratio and per capita priority sector credit.

(c) Details of State-wise disbursement made under RIDF by NABARD during the last three years and current year are provided in **Annexure-I**.

(d) Details of funds sanctioned for road projects under RIDF during the above mentioned period are provided in **Annexure-II**.

(e) Project monitoring is primarily the responsibility of the implementing Department of the concerned State Government. The monitoring of RIDF projects by NABARD is done on sample basis and is conducted through the following tools: -

- (i) Desk Monitoring (off-site) and
- (ii) Field Monitoring (on-site)

These tools are supplementary and complementary to each other which facilitate timely physical completion of projects, avoid cost/time overrun and add quality to the project.

The monitoring of the progress is also ensured by NABARD through prescribed returns, periodic reviews at departmental level including at the level of High Power Committee under the Chairmanship of Chief Secretary of the concerned State. Social monitoring of projects is ensured through suitable project display boards with physical and financial details at project locations as well as prominent places.

Annexure-I
RIDF - DISBURSEMENTS DURING THE LAST THREE YEARS AND CURRENT YEAR

(Rs.crore)

Sl. No.	State	2017-18	2018-19	2019-20	2020-21 (upto 28 February 2021)
1	ANDHRA PRADESH	1206.01	1243.85	1200.00	1161.23
2	ARUNACHAL PRADESH	189.00	251.71	183.19	206.52
3	ASSAM	653.18	967.03	1225.67	698.19
4	BIHAR	1648.09	1659.02	1834.19	1759.00
5	CHHATTISGARH	1086.75	914.32	963.83	571.04
6	GOA	125.09	101.37	53.79	156.65
7	GUJARAT	2062.91	2575.04	2860.93	1741.51
8	HARYANA	508.27	828.04	715.18	604.82
9	HIMACHAL PRADESH	500.00	625.76	698.75	490.21
10	JAMMU & KASHMIR	421.82	400.00	384.14	125.06
11	JHARKHAND	1286.23	1770.42	1433.24	987.16
12	KARNATAKA	1054.24	788.75	894.26	848.96
13	KERALA	588.65	651.71	599.10	320.07
14	MADHYA PRADESH	1800.00	1828.44	1685.54	1602.66
15	MAHARASHTRA	904.52	937.70	1581.77	738.38
16	MANIPUR	55.69	12.50	35.76	14.28
17	MEGHALAYA	101.94	152.33	126.48	112.26
18	MIZORAM	106.74	122.95	127.64	106.63
19	NAGALAND	19.54	20.00	23.53	17.14
20	ODISHA	2512.36	2749.63	2407.94	1983.67
21	PUDUCHERRY	34.05	26.73	15.22	6.17
22	PUNJAB	141.54	198.43	300.00	408.18
23	RAJASTHAN	1851.39	1525.27	1215.80	1222.60
24	SIKKIM	46.60	50.00	9.23	68.67
25	TAMIL NADU	1709.64	1944.91	1905.63	1544.05
26	TELANGANA	794.34	1330.91	933.67	490.79
27	TRIPURA	141.82	149.37	150.00	178.12
28	UTTAR PRADESH	1500.00	1957.62	1295.36	921.27
29	UTTARAKHAND	746.88	766.57	664.17	362.84
30	WEST BENGAL	1195.3417	1072.92174	741.53121	716.64
TOTAL		24992.65	27623.30	26265.51	20164.78

**RIDF - SANCTIONS, DISBURSEMENTS AND LENGTH SANCTIONED FOR ROAD PROJECTS
DURING THE LAST THREE YEARS AND CURRENT YEAR**

(Rs.in crore)

Sl. No.	State	2017-18			2018-19			2019-20			2020-21 (upto 28 February 2021)		
		Sanctions	Disbursement during the year	ROAD LENGTH (in km)	Sanctions	Disbursement during the year	ROAD LENGTH (in km)	Sanctions	Disbursement during the year	ROAD LENGTH (in km)	Sanctions	Disbursement during the year	ROAD LENGTH (in km)
1	ANDHRA PRADESH	162.16	317.78	342.30	594.36	374.22	1093.25	0.00	342.45	0.00	0.00	89.18	0.00
2	ARUNACHAL PRADESH	277.25	118.73	257.06	158.47	136.72	163.31	156.98	101.84	233.83	81.00	84.15	20.00
3	ASSAM	32.45	213.95	45.17		168.57	0.00	182.54	78.46	462.84	659.77	302.67	321.00
4	BIHAR	1192.85	588.36	824.27	944.89	762.13	751.45	896.78	781.54	455.03	665.48	627.66	963.23
5	CHHATTISGARH	246.11	284.18	373.94	274.20	154.64	227.02	250.06	203.05	397.12	237.21	129.61	596.87
6	GOA	0.00	4.86	0.00	0.00	0.00	0.00	4.30	0.00	1.10	0.00	0.00	0.00
7	GUJARAT	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
8	HARYANA	101.72	152.06	225.22	190.42	116.64	427.37	132.39	161.40	276.04	329.91	171.95	1018.81
9	HIMACHAL PRADESH	269.11	238.05	479.19	269.95	292.28	564.83	423.45	341.00	784.61	465.16	222.84	596.44
10	JAMMU & KASHMIR	304.42	315.88	484.33	74.29	182.01	82.58	199.71	202.14	167.44	0.00	35.58	0.00
11	JHARKHAND	844.67	829.50	860.70	799.35	858.38	397.30	1297.63	855.22	861.02	0.00	391.98	0.00
12	KARNATAKA	299.21	326.04	7248.45	296.09	236.19	1434.82		264.39		0.00	91.35	0.00
13	KERALA	118.95	124.29	136.50	391.44	197.05	476.42	121.82	147.00	133.98	69.31	77.95	82.11
14	MADHYA PRADESH	295.97	430.63	270.64		189.56		297.28	229.96	487.27	0.00	48.67	0.00
15	MAHARASHTRA	304.64	281.92	621.77	249.34	141.91	533.72	38.58	269.51	77.94	103.82	63.26	176.43
16	MANIPUR	19.60	6.42	44.27	0.00	0.00	0.00	0.00	0.00	0.00	0.00	8.19	0.00
17	MEGHALAYA	108.40	54.65	165.70	74.64	69.36	78.29	62.97	65.12	88.96	99.81	56.31	118.12
18	MIZORAM	145.25	62.76	135.80	72.00	61.16	136.50	40.01	57.98	20.10	0.00	62.25	0.00
19	NAGALAND	0.00	14.00	0.00	0.36	13.36	4.00	4.50	8.15	44.67	26.06	3.00	257.11
20	ODISHA	52.62	375.12	64.60	595.99	371.51	857.43	687.18	477.64	1057.11	0.00	209.59	0.00
21	PUDUCHERRY	9.46	9.99	8.00	2.86	8.92	3.02	0.00	2.31	0.00	55.36	0.37	23.16
22	PUNJAB	0.00	16.86	0.00	190.23	109.34	497.46	130.87	94.75	317.94	0.00	54.45	0.00
23	RAJASTHAN	599.84	616.49	5335.00	600.34	488.73	5495.50	303.47	328.19	2326.54	319.81	270.23	2243.04
24	SIKKIM	56.58	43.02	50.25	36.73	48.00	429.82	34.61	8.18	5.68	0.00	65.39	0.00
25	TAMIL NADU	320.23	282.24	1261.85	322.73	432.52	1155.10	319.53	228.69	1104.09	75.11	199.80	172.70
26	TELANGANA	0.00	15.48	0.00	0.00	12.56	0.00	0.00	5.28	0.00	7.84	3.21	6.00
27	TRIPURA	92.58	68.09	95.90	84.85	81.73	343.84	76.11	65.98	219.14	0.00	14.22	0.00
28	UTTAR PRADESH	262.45	131.88	568.21	1005.79	530.21	1456.20	688.47	570.32	2063.43	703.98	407.40	704.28
29	UTTARAKHAND	138.47	213.59	380.48	280.26	300.15	647.88	182.38	225.68	309.27	164.01	207.94	436.69
30	WEST BENGAL	512.84	419.58	902.10	402.00	384.91	449.64	609.57	311.93	487.05	854.90	323.14	856.57
TOTAL		6767.83	6556.41	21181.70	7911.58	6722.77	17706.75	7141.19	6428.16	12382.20	4918.53	4222.32	8592.56

Note :

i) Disbursements during the year pertains to projects sanctioned under ongoing tranches including previous years

ii) ROAD LENGTH SANCTIONED FOR NEW PROJECTS/IMPROVEMENT WORKS IN EXISTING PROJECTS

iii) Data with respect to road length is provided in the year of sanction